

**IN THE COURT OF Dr. AJAY GULATI  
SPECIAL JUDGE (PC ACT) CBI-12  
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**EN-BLOC ADJOURNMENT OF CASES  
FROM 26.04.2021 TILL 15.05.2021**

Pursuant to the Order No. 5/R/RG/DHC/2021 Dated 23.04.2021 issued by Hon"ble High Court of Delhi, in view of the alarming rise in Covid cases, all the pending matters listed before this court till 15.05.2021 would stand adjourned *en bloc* as under :-

<b>S. N.</b>	<b>Date already fixed</b>	<b>New Date of Hearing</b>
1	26.04.2021 (Monday)	24.05.2021 (Monday)
2	27.04.2021 (Tuesday)	25.05.2021 (Tuesday)
3	29.04.2021 (Thursday)	27.05.2021 (Thursday)
4	01.05.2021 (Saturday)	29.05.2021 (Saturday)
5	03.05.2021 (Monday)	31.05.2021 (Monday)
6	04.05.2021 (Tuesday)	01.06.2021 (Tuesday)
7	05.05.2021 (Wednesday)	02.06.2021 (Wednesday)
8	06.05.2021 (Thursday)	03.06.2021 (Thursday)
9	07.05.2021 (Friday)	04.06.2021 (Friday)
10	08.05.2021 (Saturday)	01.07.2021 (Thursday)
11	10.05.2021 (Monday)	02.07.2021 (Friday)
12	11.05.2021 (Tuesday)	03.07.2021 (Saturday)
13	13.05.2021 (Thursday)	05.07.2021 (Monday)

**( AJAY GULATI )  
SPL. JUDGE (PC Act) CBI-12  
RADC / 24.04.2021**

**\*\* No cases are fixed before this Court on 28.04.2021, 30.04.2021, 12.5.2021 and 15.5.2021.**